

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3110
ANSWERED ON 03RD AUGUST, 2017

SAFETY TEST FOR CARS

3110. DR. KIRIT SOMAIYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that recently some popular brand of cars failed the crash test as per the Global New Car Assessment Programme and if so, the details thereof;
- (b) whether it was found during the test that all the popular cars were rated as zero star for safety and if so, the details thereof;
- (c) whether the Government is likely to issue instructions to car manufacturers to stop production of cars with rating of zero star for safety and if so, the details thereof;
- (d) whether the Government would expedite its decision for mandatory front and side impact crash tests for all cars to save the life of occupants; and
- (e) if so, the details thereof and the reaction of the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) In India, every car manufacturer has to obtain a homologation certificate for the every car model before introduction in the market. The certificate is given after testing as per Indian regulations under Central Motor Vehicles Rules, 1989 by the test agencies authorised under Rule 126 of Central Motor Vehicles Rules, 1989. The Global NCAP does not test the cars as per the national standards.

(c) to (e) This Ministry has issued S.O. 1139 (E) dated 28.04.2015 and S.O. 2412 (E) dated 03.09.2015 amending the Central Motor Vehicles Rules, 1989 (CMVRs) and notifying the following crash standards:-

S.NO	Standards	Date of commencement/validity
a	The steering impact requirement IS 11939:1996	13 th December, 2004 and valid up to dates of implementation of (b)
b	Requirement for behaviour of steering mechanism of a vehicle in a Head-on Collision AIS 096/2008	New Models- 1.10.2017 All Models- 01.10.2019
c	Protection of occupants in the event of an offset Frontal Collision AIS 098/2008	New Models- 1.10.2017 All Models- 01.10.2019
a	Side door impact for all passenger cars IS 12009:1995	13 th December, 2004 and valid up to dates of implementation of (b)
b	Approval of vehicles with regard to the Protection of Occupants in the event of a Lateral Collision. AIS 099/2008	New Models- 1.10.2018 All Models- 01.10.2019
c	Approval of Vehicles with regard to the Protection of Pedestrian and other Vulnerable Road Users in the event of a Collision with a Motor Vehicle AIS 100/2010	New Models- 1.10.2018 All Models- 01.10.2020
